

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.405/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company	Kishore kejriwal & Anr -Vs- Gold Silver Arts Pvt Ltd & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. Jishnu Chowdherry.
2) Mr. Rishab Banerjee
3) Mr. Saunak Mitra
4) Mr. S.G. Muskara
5) Mr. Rahul Singh
6) Mr. Sankarson
7) Attorney at Law
1) Mr. Sakya Sen
2) Mr. Ashis Mukherjee
3) Ms. Payal Saha
- Advocates for
Respondent NO: 1, 3, & 4
- Respondent - NO. 2
- Adv for Petitioners

Rahul
02/11/17

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4 are present.

List on 3/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)